

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 101

CP(IB) No. 24/Chd/Hry/2021

IN THE MATTER OF

**Small Industries Development Bank of ...
India**

Petitioner

Versus

**Smt. Nanki Singh W/o Sh. Amitabh ...
Jhingan**

Respondent

Under Section: 95, IBC 2016

Order delivered on 13.05.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 12.06.2024.

Sd/-
Court Officer